

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 205
CP No. 219/241-242/JPR/2020
Under Section 241, 242, 244 of
Companies Act, 2013

In the matter of:

Dr. Ranu Patni

...Petitioner

Versus

Vardhman Imaging Centre Pvt. Ltd. & Ors.

...Respondents

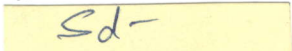
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. MANOJ KUMAR DUBEY, TECHNICAL MEMBER**


Present Through Video Conferencing: -

For the Petitioner : Charu Pareek, proxy counsel
For the Respondent : Kriti Pathak, proxy counsel

ORDER

Heard Ms. Charu Pareek, proxy counsel appearing on behalf of Mr. Shashank Kasliwal, Adv. for the Petitioner and Ms. Kriti Pathak, proxy counsel appearing on behalf of Mr. Prateek Kedawat, Adv. for the Respondent. List the matter on 13.06.2023.


(Manoj Kumar Dubey)
Technical Member


(Deep Chandra Joshi)
Judicial Member

May 23, 2023